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O.A. No. 332 of 2007

Order dated: 05.02.2008

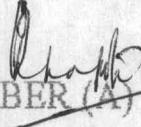
CORAM:

Hon'ble Dr.K.B.S.Rajan, Member (J)
Hon'ble Shri C.R.Mohapatra, Member (A)

Heard Mr. B.S.Tripathy, Ld. Counsel for the Applicant and Mr. D.K.Bhera, Ld. Counsel for the Respondents.

On the further consequent development, Ld. Counsel for the Applicant seeks to withdraw this O.A. Without going into the facts and the consequent development, the O.A. is allowed to be withdrawn.

O.A. is accordingly disposed of as withdrawn.


MEMBER (A)


MEMBER (J)